NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.77/(GOA)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Mr. Nikhil Ramesh Prabhu Ajgaonkar

V/s. M/s. Danim Infrastructure & Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

AND ASNOTH PROPOSED SIGNATURE

1 to 3,520

2 Dhrumil Shah PCS for Shi Dill

Petinioness

<u>ORDER</u>

C.P. No. 77/397-398/CLB/GOA/2011

Dated: 19.10.2016

- 1. Ld. Counsels for both the sides are present.
- 2. In respect of the amended petition filed by the Petitioner, the Respondent is seeking time to file the Reply. Time granted.
- 3. The Respondent is directed to file the reply by 15.11.2016
- 4. Matter is therefore listed for hearing on 02.12.2016, duly noted by both the sides.

sd/Shri M.K. Shrawat

Member (Judicial)